

Title: Introduction of the Constitution (Amendment) Bill, 1999. (Amendment of article 311).

15.39 hrs.

SHRIBASU DEB ACHARIA (BANKURA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIBASU DEB ACHARIA : I introduce the Bill.
